BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(CAA)No. 598/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name	of the Company	Manakamna Developers	Pvt.Ltd. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

KIRAN SHARMA, Pr. CSY PETITIONER 14/11/2017 Kram Shalm

ORDER

Ld. Counsel for the petitioner is present.

List on 24/11/2017.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)